

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
STARRED QUESTION NO. *19
TO BE ANSWERED ON 03.02.2025**

CULTURAL FUNCTION AND PRODUCTION GRANT SCHEME

***19. Shri Anurag Sharma:**

Will the MINISTER OF CULTURE be pleased to state:

- (a) the details of the Cultural Function and Production Grant Scheme (CFPGS) including eligibility criteria, types of activities supported and the quantum of assistance provided thereunder;
- (b) the details of the number of applications received and approved under the said scheme during the last three years, State-wise;
- (c) the measures taken by the Government to promote and support cultural functions and productions particularly in rural and underserved areas;
- (d) the details of the steps taken by the Government to ensure transparency and accountability in the selection process and utilization of funds under the said scheme; and
- (e) the plans of the Government to expand and strengthen the CFPGS including increasing funding and supporting more diverse range of cultural activities thereunder?

ANSWER

**MINISTER OF CULTURE & TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)**

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) IN RESPECT OF LOK SABHA STARRED QUESTION NO. *19 FOR REPLY ON 03.02.2025 REGARDING CULTURAL FUNCTION AND PRODUCTION GRANT SCHEME BY SHRI ANURAG SHARMA.

(a) The scheme of Cultural Function and Production Grant (CFPG) covers all 'not-for-profit' organizations, NGOs, Societies, Trusts and Universities for supporting the Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. and small research projects on different aspects of Indian Culture. As per the guidelines of CFPG scheme, the following is the eligibility criteria:-

- (i) The Organization should have been functioning and registered under the Societies Registration Act (XXI of 1860), Trusts Act, Companies Act or any Central or State Act for at least three years.
- (ii) The applicant organizations that are voluntary organizations or NGOs, should, in order to qualify for the grant, have a properly constituted managing body with its powers, duties and responsibilities clearly defined and laid down in the form of a written constitution.
- (iii) The applicant organizations that are voluntary organizations or NGOs must register themselves on the NGO Darpan Portal of NITI Aayog and obtain a Unique ID from the Portal. The organizations are required to intimate the Unique ID as obtained from NGO Darpan Portal and PAN Number of the organization while applying under the Scheme.
- (iv) The Organization must have tied up or planned the matching resources at least to the extent of 25 % of the project cost.
- (v) The Organization should have facilities, resources, personnel and experience to take up the event/ project for which a grant is required.
- (vi) Past experience of holding such functions, as applied for, would be given preference.

Quantum of financial assistance under the scheme is restricted to 75% of the expenditure of the proposed project, subject to a maximum of Rs.5.00 lakhs. However, the Ministry may in exceptional circumstances increase the assistance to any project of outstanding merit and relevance upto Rs. 20.00 lakhs, with the approval of Competent Authority. The grant is being released in two installments of 75% and 25%.

(b) Details of number of applications received and approved under the said scheme during the last three years; State-Wise is **annexed**.

(c)&(d) In order to promote and support cultural functions and productions particularly in rural and underserved areas, Ministry of Culture is administering two schemes namely 'Cultural Function & Production Grant' and 'Financial Assistance to Cultural Organizations with National Presence' which envisages staging of production, festivals etc. in different genres of arts and culture across the country including rural and underserved areas. Brief of these schemes is given at **Annexure-I**. Under these schemes, applications are invited yearly for fresh production, festival from cultural organizations for placing the same before the duly constituted Expert Committee. The Expert Committee evaluates these applications and recommends financial assistance based on their cultural profile, quality of proposal and submission of other requisite mandatory documents by these organizations as laid down in the guidelines of these schemes. Thereafter, recommendation given by the Expert Committee are approved by the Competent Authority in the Ministry.

The financial assistance to the approved beneficiaries is released in two instalments i.e. 1st Instalment (75%) provided in advance for staging the production/festival/seminar etc. as recommended by the Expert Committee and 2nd Instalment (remaining 25%) is provided on submission of requisite mandatory documents viz. utilization certificate of the 1st received instalment, photographs of the staged, press clipping etc.

(e) No such proposal is under consideration of the Government.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED
QUESTION NUMBER *19 FOR 03.02.2025
(Cultural Function and Production Grant Scheme)

Sl. No.	States/UTs	Financial Years					
		2020-21		2021-2022		2022-23	
		Total Received Cases	Approved Cases	Total Received Cases	Approved Cases	Total Received Cases	Approved Cases
1.	Andhra Pradesh	147	27	165	60	133	27
2.	Andman Nicobar	01	00	000	00	000	00
3.	Arunachal Pradesh	07	00	000	00	02	00
4.	Assam	30	23	36	31	39	29
5.	Bihar	96	69	113	91	122	87
6.	Chandigarh	02	02	02	02	02	01
7.	Chhattisgarh	06	03	10	03	22	08
8.	Delhi	127	94	140	115	149	112
9.	Goa	00	00	01	01	01	01
10.	Gujarat	13	11	07	04	10	07
11.	Haryana	30	20	29	28	26	25
12.	Himachal Pradesh	05	01	17	13	12	11
13.	Jammu & Kashmir	36	23	53	38	33	26
14.	Jharkhand	14	07	15	10	09	08
15.	Karnataka	411	161	382	215	376	165
16.	Kerala	27	26	18	17	33	26
17.	Madhya Pradesh	131	92	151	116	162	126
18.	Maharashtra	80	53	89	41	67	29
19.	Manipur	123	93	152	131	183	111
20.	Meghalaya	01	01	000	00	000	00
21.	Mizoram	05	01	000	00	03	00
22.	Nagaland	09	06	02	01	01	00
23.	Odisha	159	109	185	131	249	164
24.	Pondicherry	00	00	000	00	02	02
25.	Punjab	10	08	14	08	14	10
26.	Rajasthan	34	32	36	36	46	42
27.	Sikkim	000	00	03	03	02	01
28.	Tamil Nadu	17	12	16	14	24	12
29.	Telangana	32	12	43	18	51	17
30.	Tripura	10	08	15	12	14	09
31.	Uttar Pradesh	563	159	310	197	660	207
32.	Uttarakhand	24	19	27	20	25	14
33.	West Bengal	307	242	366	271	380	232
	Total	2457	1314	2397	1627	2852	1509

**ANNEXURE-I REFERRED TO IN REPLY TO PART (c)&(d) OF LOK SABHA STARRED
QUESTION NUMBER *19 FOR 03.02.2025
(Cultural Function and Production Grant Scheme)**

1. Cultural Function & Production Grant (CFPG): The objective of this scheme component is to provide financial support to NGOs/ Societies/ Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The maximum grants provided under CFPG is Rs.5 Lakh for an organization which can be increased to Rs. 20.00 lakhs in exceptional cases. Details of year-wise release of fund along with number of beneficiaries supported under the scheme during last 5 and current financial year are given in the table below:

Sl. No.	Financial Year	Fund Released (Rs. In crore)	Number of beneficiaries
1.	2019-20	11.99	975
2.	2020-21	16.51	1471
3.	2021-22	23.30	1615
4.	2022-23	32.75	2135
5.	2023-24	24.55	2242
6.	2024-25 (as on 30.01.2025)	20.21	999

2. Financial Assistance to Cultural organizations with National Presence: To promote and support cultural organisations with national presence involved in promotion of art and culture throughout the country, this grant is given to such organisations that have a properly constituted managing body, registered in India; having a pan-India character with national presence in its operation; adequate working strength; and have spent 1 crore or more during 3 of the last 5 years on cultural activities. The quantum of grant under this scheme is Rs. 1 crore which can be increased to Rs. 5 crore in exceptional cases. Details of year-wise release of fund (alongwith funds released to R.K. Mission) along with number of beneficiaries supported under the scheme are given in the table below:

Sl. No.	Financial Year	Number of beneficiaries	Fund Released (Rs. in Crores)
1.	2019-20		
2.	2020-21	6	9.03
3.	2021-22	6	7.58
4.	2022-23	15	11.60
5.	2023-24	24	12.57
6.	2024-25 (as on 29.01.2025)	10	6.73

NOTE FOR SUPPLEMENTARY

Brief of Cultural Function and Production Grant

Objective: The objective of the scheme component is to provide financial assistance to 'not-for-profit' organizations, NGOs, Societies, Trusts, Universities by giving financial assistance for conduct of Festivals, Seminars, Function, Conference, Research, Workshops, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. and small research projects on different aspects of Indian Culture.

Quantum of Assistance: The quantum of financial assistance under the scheme is restricted to 75% of the expenditure, subject to a maximum of Rs. 5.00 lakh per project. However, the Ministry in exceptional circumstances, increase the assistance to any project of outstanding merit and relevance upto Rs. 20.00 lakh with the approval of Hon'ble Minister of Culture. The Grant is released in two instalments of 75% and 25%.

Fund released during last 5 and current financial year

Details of year-wise release of fund along with number of beneficiaries supported under the scheme are given in the table below:

Sl. No.	Financial Year	Fund Released (Rs. In crore)	Number of beneficiaries
7.	2019-20	11.99	975
8.	2020-21	16.51	1471
9.	2021-22	23.30	1615
10.	2022-23	32.75	2135
11.	2023-24	24.55	2242
12.	2024-25 (as on 30.01.2025)	20.21	999

**STATE/UT-WISE DETAIL OF FUNDS RELEASED UNDER VARIOUS
SCHEMES/SCHEME COMPONENT DEALT IN S&F SECTION**

Cultural Function & Production Grant (CFPG)

(Rs. in lakh)

Sl. No.	State/UT	2019-2020		2020-2021		2021-22		2022-23		2023-24		2024-25 (as on 30.01.2025)	
		Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs	Amount
1.	Andaman & Nicobar	-	-	-	-	-	-	-	-	-	-	-	-
2.	Andhra Pradesh	16	13.75	34	23.06	54	66.67	65	62.85	83	80.70	29	55.88
3.	Arunachal Pradesh	02	1.00	1	0.375	1	2.25	-	-	-	-	-	-
4.	Assam	20	20.13	35	30.12	25	34.66	48	96.21	68	114.11	19	25.33
5.	Bihar	43	52.18	51	42.94	67	95.26	123	203.20	126	161.00	36	63.55
6.	Chandigarh	-	-	7	11.75	4	8.25	01	0.50	3	21.69	01	10.00
7.	Chhattisgarh	-	-	6	8.75	6	13.03	03	5.50	4	7.50	03	6.42
8.	Delhi	102	195.13	144	263.21	119	263.42	167	408.06	204	370.03	81	215.25
9.	Goa	1	0.375	1	0.75	2	3.75	1	0.625	1	1.50	01	0.625
10.	Gujarat	7	8.50	13	18.43	11	19.12	17	23.40	16	12.34	02	1.04
11.	Haryana	18	24.18	28	43.26	24	42.43	28	62.59	36	74.72	23	78.56
12.	Himachal Pradesh	5	5.96	7	4.20	14	21.91	08	11.00	15	25.75	08	6.50
13.	Union Territory of Jammu & Kashmir	12	16.32	32	28.31	41	43.63	52	50.33	49	33.76	14	9.84
14.	Union Territory of Ladakh	-	-	-	-	-	-	-	-	-	-	-	-
15.	Jharkhand	2	2.50	1	0.50	6	11.37	11	14.26	7	8.00	05	8.75
16.	Karnataka	146	121.78	194	205.70	203	284.60	218	349.42	221	208.22	141	319.84
17.	Kerala	16	28.00	23	37.03	28	57.52	30	48.38	30	40.27	14	47.13
18.	Madhya Pradesh	51	47.59	77	79.78	94	200.12	141	264.90	161	155.17	49	96.82
19.	Maharashtra	21	38.97	34	56.27	27	63.63	56	104.12	34	29.64	14	34.13
20.	Manipur	60	63.11	112	112.69	93	115.04	162	196.17	237	249.25	66	63.10
21.	Meghalaya	-	-	-	-	-	-	-	-	-	-	-	-
22.	Mizoram	-	-	2	3.00	2	1.50	-	-	-	-	-	-
23.	Nagaland	3	4.50	3	1.04	2	2.25	5	4.62	4	1.35	01	0.25
24.	Odisha	55	64.79	131	173.81	149	182.99	180	296.88	168	269.71	120	354.15
25.	Pondicherry	2	2.37	-	-	1	3.00	-	-	-	-	-	-
26.	Punjab	8	14.87	5	8.60	13	22.21	12	23.27	11	22.65	07	17.50
27.	Rajasthan	34	40.70	38	28.31	33	63.81	48	81.16	57	46.28	20	30.80
28.	Sikkim	1	3.37	-	-	-	-	-	-	1	3.75	-	-
29.	Tamil Nadu	8	14.58	27	46.15	21	34.84	15	18.87	11	10.73	07	22.75
30.	Telangana	7	6.30	16	19.77	9	13.87	16	16.87	16	9.61	14	26.34
31.	Tripura	7	13.19	4	6.50	5	5.75	16	16.15	23	24.94	05	3.25
32.	Uttarakhand	7	7.77	14	14.36	16	14.78	24	28.11	31	21.91	10	12.00
33.	Uttar Pradesh	131	126.78	202	167.15	235	274.55	278	343.33	268	244.07	128	226.84
34.	West Bengal	190	260.66	229	216.09	310	364.14	410	544.44	357	206.86	181	285.26
	Total	975	1199.35	1471	1651.90	1615	2330.35	2135	3275.21	2242	2455.51	999	2021.90